

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 23.09.2015

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya Advocate	S.B Criminal Misc.Bail Application No.7778/2015,Ugmraj Soni & Satate & Ors. & S.B.Criminal Misc.Bail Application No.7972/2015, Deepak Soni V/s State & Ors.	Mr.Puspendra Trivedi	Mr Manish Dadich


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
